

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.09.2022 (MONDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 50 of 2021	Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors. With	Anushree Kapadia	Natasha Dhruvan Shah-R2 Nipun Katyal
2.	Comp. App. (AT) No. 51 of 2021	Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors.	Avishkar Singhvi	Natasha Dhruvan Shah-R2
3.	Comp. App. (AT) No. 104 of 2022	Brajesh Kumar Vs. Praveen Kumar Bohra & Ors.	Sitikanth Nayak	
4.	Comp. App. (AT) No. 105 of 2022	Brajesh Kumar Vs. Rajesh Dadhia & Ors.	Sitikanth Nayak	

For Admission (Fresh Cases)

5.	Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	Samir Mail	
6.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	Samir Mail	

For Admission (After Notice)

7.	Comp. App. (AT) No. 26 of 2022	Sirsa Jute Mills Pvt. Ltd. & Anr. Vs. The Registrar of Companies NCT of Delhi & Haryana	Sadapurna Mukherjee	Rahul Jangir
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For Hearing

8.	Comp. App. (AT) (Ins) No. 279 of 2021 (PH)	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors. With	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
9.	Comp. App. (AT) (Ins) No. 106 of 2021 (PH)	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	
10.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
11.	Comp. App. (AT) (Ins) No. 572 of 2021	BKFC & Co Vs. Transparent Energy System Pvt. Ltd. & Anr.	L.B. Rai	Rohit Gupta-R1 Udita Singh-R2
12.	Comp. App. (AT) (Ins) No. 810 of 2021	Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. Vs. Gulshan Sethi With	Nipun Gautam	Nakul Mohta Devang Kumar
13.	Comp. App. (AT) (Ins) No. 768 of 2021	Anand Sonbhadra Vs. Anuradha Sethi	Nipun Gautam	Nakul Mohta Devang Kumar

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar